

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

OA.No.937 of 1996

Between:

Dated:24.8.1998.

B. Gattaiah

Applicant.

And

1. The Sub Divisional Inspector (Postal) Peddapally Division, Peddapally, Karimnagar District.
2. The Superintendent of Post Offices, Peddapally Division, Peddapally, Karimnagar Dist.
3. The Director of Postal Services, A.P.N.R., Hyderabad.

Respondents.

Counsel for the Applicant

: Mr.P.Rathaiah

Counsel for the Respondents

: Mr.N.R.Devareaj

CORAM:

THE HON'BLE MR. R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S.JAI PARAMESWAR : MEMBER (J)

* * *

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Sri G.S.Rao for Sri P.Rathaiah for the applicant and Sri N.R.Devareaj for the respondents.

2. The reply does not fulfil the directions given in the interim order dated 8.8.98. Hence I consider the reply is not full. Hence the OA cannot be considered unless the full reply covering the points raised in the interim order is explained. Respondents are permitted to file additional reply. List it on 18.9.1998.

P. Rathaiah
Deputy Registrar

Copy to:-

1. The Sub Divisional Inspector (Postal), Peddapally Division, Peddapally, Karimnagar District.
2. The Superintendent of Post Offices, Peddapally Division, Peddapally, Karimnagar District.
3. The Director of Postal Services, A.P.N.R., Hyderabad.
4. One copy to Mr. P.Rathaiah, Advocate, CAT., Hyd.
5. One copy to Mr.N.R.Devareaj, Sr.CGSC., CAT., Hyd.
6. One duplicate copy.

err

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M(J)

DATED: 24/8/98

ORDER/JUDGMENT

~~N.A./B.A./C.P.W.B.~~

in

C.A.NO.

937/98

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

28 AUG 1998

हैदराबाद स्थायीपीठ
HYDERABAD BENCH